

**LOK SABHA**  
**UNSTARRED QUESTION No. 1172**  
**TO BE ANSWERED ON 10<sup>th</sup> February, 2020**

**Mixing of Ethanol in Petrol**

†1172. SHRI RAVI KISHAN:  
SHRI RAVINDRA KUSHWAHA:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government proposes to make any legal provision for mandatory mixing of five per cent ethanol in petrol, if so, the details thereof;
- (b) whether the Government has prepared any action plan to increase the production of ethanol;
- (c) whether any action plan is under consideration of the Government to increase the production of these crops; and
- (d) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

पेट्रोलियम और प्राकृतिक गैस मंत्री  
(श्री धर्मन्द्र प्रधान)

**MINISTER OF PETROLEUM & NATURAL GAS**  
**(SHRI DHARMENDRA PRADHAN)**

- (a): National Biofuel Policy-2018 envisages an indicative target of 20% blending of ethanol in petrol by 2030.
- (b): Yes, Sir.
- (c): & (d): In order to increase the production of ethanol, Government has taken a series of policy decisions which include :
  - (i) notification of National Biofuel Policy-2018,
  - (ii) differential price of ethanol from C heavy molasses, B heavy molasses, sugar, sugar syrup & sugarcane juice,
  - (iii) amendment to Industries (Development & Regulation) Act, 1951, for free movement of denatured ethanol for Ethanol Blended Petrol (EBP) Programme,
  - (iv) reduction in Goods & Service Tax on ethanol meant for EBP Programme from 18% to 5%,
  - (v) increased the scope of raw material by allowing production of ethanol from damaged food grains which are unfit for human consumption, fruit and vegetable wastes, etc.,
  - (vi) interest subvention scheme for financial assistance for sugar industry to increase distillation capacity, and
  - (vii) production of Second Generation Bio-ethanol using lignocellulosic biomass and other renewable feedstock.

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